

Annexure 5

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

PUNJ LLOYD LIMITED- (IN LIQUIDATION)

Liquidation Commencement date : 27 May 2022

List of Operational Creditors (Government Dues)

S.No	Details of Claimant		Details of claims received		Details of claims admitted					Amount of contingent claims	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any	
	Department	Government	Date of receipt	Amount	Amount of claim admitted	Nature of claim admitted	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claim admitted						
1	Assistant commissioner of works contract, Ernakulam	State Government of Kerala	25-Jun-22	27,479,199	27,479,199	Government Dues	NA	NA	0.02%	-	-	-	-		
2	Assistant commissioner (ST), Cholavaram Assessment Circle	State Government of Tamil Nadu	20-Jun-22	78,306	78,306	Government Dues	NA	NA	0.00%	-	-	-	-		
3	Assistant commissioner (ST) (FAC), Thiruvottiyur Assessment Circle, Commercial Tax Department	State Government of Tamil Nadu	29-Jun-22	328,930,958	13,971,976	Government Dues	NA	NA	0.01%	-	-	314,958,982	-		
4	Commissioner State Tax/VAT, Department for Trade and Taxes	Government of NCT of Delhi	24-Jun-22	9,487,982	7,328,102	Government Dues	NA	NA	0.00%	-	-	2,159,880	-		
5	Deputy Commissioner, ST, Nalgonda	State Government of Telangana	23-Jun-22	6,593,829	6,593,829	Government Dues	NA	NA	0.00%	-	-	-	-		
6	Dy.Commissioner of State Tax, Nashik	State Government of Maharashtra	22-Jun-22	103,010,374	44,145,377	Government Dues	NA	NA	0.03%	-	-	58,864,997	-		
7	Joint Commissioner of Customs, Mumbai Zone II	Central Government	22-Jun-22	30,323,329	1	Government Dues	NA	NA	0.00%	30,323,328.00	-	-	-	The appeal has been filed against the demand received. Thus it is admitted at a notional amount of Re. 1 and hence admitted under Contingent Claim.	
8	Assistant Commissioner State Tax, Circle III Raipur	State Government of Chhattisgarh	21-Jun-22	46,976,844	-	Government Dues	NA	NA	0.00%	-	-	46,976,844	-		
9	Joint Commissioner of State Taxes, Special Circle, Patna Department of Commercial Taxes, Bihar.	State Government of Bihar	21-Jun-22	9,522,387	9,522,387	Government Dues	NA	NA	0.01%	-	-	-	-		
10	Commercial Tax Officer, Jagannaikpur Kakinada	State Government of Andhra Pradesh	20-Jun-22	73,343	73,343	Government Dues	NA	NA	0.00%	-	-	-	-		
11	Excise & tax Officer, Derabassi, Mohali	Central Government	20-Jun-22	1,339,652,611	1,339,652,611	Government Dues	NA	NA	0.76%	-	-	-	-		
12	Deputy Commissioner of Commercial tax ,Audit-4.4, Bengaluru-47	State Government of Karnataka	19-Jun-22	126,784,632	126,784,632	Government Dues	NA	NA	0.07%	-	-	-	-		
13	Commissioner of Central Goods & Service Tax, CGST Delhi East Commissionerate, C.R. Building, I.P. Estate, New Delhi	Central Government	24-Jun-22	15,409,729,860	15,409,729,860	Government Dues	NA	NA	8.75%	-	-	-	-		
14	Assistant Commissioner CGST, Haldia I	Central Government	24-Jun-22	207,951,880	207,951,880	Government Dues	NA	NA	0.12%	-	-	-	-		
15	Joint Commissioner CT&GST CIRCLE, BHUBANESWAR II	Central Government	22-Jun-22	603,485,696	603,485,696	Government Dues	NA	NA	0.34%	-	-	-	-		
16	ESI Corporation	Central Government	28-Jun-22	17,763,661	17,763,661	Government Dues	NA	NA	0.01%	-	-	-	-		
17	Asst. Commissioner State Tax, Vadodara	State Government of Gujarat	14-Jun-22	114,297,959	114,297,959	Government Dues	NA	NA	0.06%	-	-	-	-		
18	Ramdas Kale, Deputy Commissioner of Customs, NCLT Export Mumbai	Central Government	21-Jun-22	339,922,059	207,866,074	Statutory dues	NA	NA	0.12%	-	-	132,055,985	-		
				18,722,064,909	18,136,724,893					30,323,328	555,016,688				